

NATIONAL COMPANY LAW TRIBUNAL,
MUMBAI BENCH
COURT VI

Item No. 10

C.P. (IB)/986(MB)2023

CORAM:

SHRI SANJIV DUTT
HON'BLE MEMBER (TECHNICAL)

SHRI K. R. SAJI KUMAR
HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF HEARING (HYBRID) DATED **05.02.2024**

NAME OF THE PARTIES : **American Express(India) Private Limited**
Vs
Kishore Biyani

For Applicant : Adv. Abhijit Mittal.

For Personal Guarantor : Adv. Kewal Buddhdev.

Section 95(1) of IBC

ORDER

It is reported that in CP 1088/2021 before Bench IV of this Tribunal, RP was appointed and he has submitted report recommending admission of the application. In view of the above, this **application has become infructuous and is disposed of** accordingly, with liberty to the applicant to file an Affidavit for revival of the application, where necessary.

Sd/-
SANJIV DUTT
MEMBER (TECHNICAL)

Sd/-
K. R. SAJI KUMAR
MEMBER (JUDICIAL)

//JNK//